

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 121

IA No. 2637/2023

In

CP(IB) No. 296/Chd/Hry/2019

(Admitted)

(Disposed Of)

IN THE MATTER OF:

Giesecke & Devrient Ms India Private Limited ...Petitioner/ Operational Creditor

Vs.

ZTE Telecom India Private Limited ...Respondent/ Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 19.08.2024.

-sd-
Court Officer

July 02, 2024
SM